

which information is available, is given in the Public Enterprises Survey 1999-2000, which was laid in the Rajya Sabha on 27-2-2001 and is a published document.

(c) The performance improvement is a continuous process. Enterprise specific steps are taken by the respective Administrative Ministries/Departments and Management of the PSUs from time to time. Some of the steps taken include managerial and financial restructuring, upgradation of technology, modernization of plants and machinery, cost control measures, rationalization of manpower through VRS, improved marketing strategies etc. as the case may be.

Re-appointment of Officers of M/s Hindustan Cables Ltd. on contract basis

3729. SHRI DIPANKAR MUKHERJEE : Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether some officers of M/s Hindustan Cables Limited have been re-appointed on contract basis after voluntary retirement; and

(b) if so, the details of the same with names and designations, amount paid under VRS to each and the remuneration including allowances and other benefits being paid to them on contract basis, at present?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI RAMJI BHAI KATHIRIA) : (a) and (b) Two executives of HCL have been given consultancy assignments after their voluntary retirement. Details are as follows :—

Name & designation	Amount of VR compensation (Rs.)	Period of consultancy	Monthly honorarium (Rs.)
Shri V. S. Tapadia Chief General Manager (Finance) & Company Secretary	7,86,168	9 months	17,000
Shri D.C. Ghosh General manager (Finance)	2,53,396	6 months	11,000